

[Print](#)**Defective Case Register from 2026-03-18 to 2026-03-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RPFAM/11479/2026	RITURANJAN CHHOTARAY	2026-03-18	Date and Case No. in the Being Aggrieved Portion be correctly stated.
2	D-RPFAM/11547/2026	NALINI KANTA SAHOO	2026-03-18	1 Petn. Not Page Marked as per Index. 2. Not Properly addressed to the Honble Court.
3	D-WP(C)/10463/2026	RAMESH CHANDRA OJHA	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/10471/2026	NIRANJAN PANDA	2026-03-18	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned on index.
5	D-WP(C)/10469/2026	ALOK KUMAR MOHAPATRA	2026-03-18	Rs.3/- not paid in affidavit.
6	D-RPFAM/11616/2026	KISHORE KUMAR MISHRA	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-ABLAPL/8047/2026	MANAS KUMAR CHAND	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Page marking of Ann.2 in Index not correct.
8	D-WP(C)/10439/2026	PRADEEP KUMAR DAS	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-ABLAPL/8008/2026	SUKANTA KUMAR NAYAK	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Details of Informant in Para 1 be redacted. Resubmit for SR after removal of defects.
10	D-WP(C)/10769/2026	ASUTOSH ROUT	2026-03-18	14-NOT PROPERLY INDEXED. Page marking not correct in index in annexure-8
11	D-WP(C)/11567/2026	SUNSHINE ANAND SWAIN	2026-03-18	17-REFERENCE CERTIFICATE NOT FURNISHED.
12	D-WP(C)/8884/2026	AJIT CHANDRA MOHAPATRA	2026-03-18	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid. Opp no-1 address not mentioned in the cause tile.
13	D-CONTC/10252/2026	ADV.	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED op.no.1 not made party as per judgement
14	D-CRLREV/7714/2026	SEKH ZAKIR HUSSAIN	2026-03-18	1 Being aggrieved not mentioned.
15	D-CONTC/10251/2026	ADV.	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Op.no.1 not made party as per judgement
16	D-CMP/11440/2026	HIMANSHU SEKHAR MISHRA	2026-03-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.

17	D- CONTC/10281/2026	ADV	2026-03- 18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-CRLA/7718/2026	ADHIRAJ MOHANTY	2026-03- 18	3-AUTHENTICATION FEE IS DEFICIENT.  1-Deficit Authentication fee of Rs.12.60 to be paid on c.copy under Annexure-1 2-Appellant has filed another appeal i.e.JCRLA.No.48/2024, in same C.T.No.pending before this Hon Ble Court not furnished in reference certificate. 3-Trial court case No. not furnished in being aggrieved para.
19	D-BLAPL/7125/2026	PRADEEP KUMAR KUNDU	2026-03- 18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.Case pending before the Lower Court incorrectly mentioned in cause title. 2.Annexure-1 and 2 not mentioned at page- 7 and 11 respectively. 3.Legal Asst. Assn. Welfare fees of Rs.10/- not affixed in V.nama.
20	D-WP(C)/11550/2026	DR. BINODA KUMAR MISHRA	2026-03- 18	Page no. 96 not neat
21	D- ABLAPL/8046/2026	SIDDHESWAR BAUG	2026-03- 18	30-OTHER DEFECT (IF ANY)  1. Age of Pet. No.2 not mentioned in CT. 2. Occupation of Deponent not mentioned. 3. Name of Pet. No.2 in CT not tally with signature
22	D- CRLMC/7683/2026	VIVEKANANDA JENA	2026-03- 18	1. Address of the Honble C.J. not correctly furnished in I.A. petition
23	D-WP(C)/11705/2026	ASIT KUMAR JENA	2026-03- 18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D- CONTC/10138/2026	ADV	2026-03- 18	1. IN AFFIDAVIT, THE DEPONENT NOT AUTHORIZE BY OTHER PETITIONERS TO SWEAR 2.RECEIPT SHOWING COMMUNICATION OF REPRESENTATION TO OPP. NO.5 NOT FILED 3.ANNEXURE CP-2 NOT FILED and NOT PAGE MARKED IN IN INDEX. PUT UP FOR SR AFTER REMOVAL OF DEFECT
25	D- ABLAPL/7895/2026	GYANA RANJAN MAHAPATRA	2026-03- 18	1. Annexure 1 is not properly paginated
26	D- ABLAPL/7970/2026	SATYANARAYAN MISHRA	2026-03- 18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Name of father of the deponent in affidavit does not tally with cause title.
27	D- CRLMC/7680/2026	SMRUTI RANJAN ROUT	2026-03- 18	1. Date of NBW order not correctly furnished in Date chart.
28	D- CRLMC/7653/2026	TRILOCHAN PANIGRAHI	2026-03- 18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after removal of defect.

29	D-WP(C)/11929/2026	SOURAV DAS	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)  1. Paragraphs not correctly furnished in declaration
30	D-CRLMA/8136/2026	MANOJ KUMAR MOHANTY	2026-03-18	3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  i) Provision of law not correctly furnished in cause title. ii) A. fee Rs- 18.70/- to be paid.iii) Put up for SR after redacting the name of the victim/Informant and removal of defects
31	D-BLAPL/7686/2026	PRABIR KUMAR RAY	2026-03-18	1. Court fee in Affidavit is not made properly
32	D-CRLMC/7990/2026	ABHISHEK DASH	2026-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)  1. As per impugned order under Annexure-3,Nomenclature of the case(T.R.) not furnished in Synopsis and petition.2. Details of the petitioner not furnished in the cause title.3. Page nos.279 289 485 486 487 504 and 505 not neat and legible.4.Page no.285 and 286 not marked on the file
33	D-ABLAPL/7844/2026	MANOJ KUMAR PANI	2026-03-18	1. Page Nos. 8 and 18 are not legible properly
34	D-ABLAPL/8073/2026	BHARAT BHUSAN ROUTRAY	2026-03-18	30-OTHER DEFECT (IF ANY)  Date of Order mentioned in Para no.04 passed in B.A.No.126 of2026 appears to be wrong.
35	D-WP(C)/11639/2026	PRABODHA CHANDRA NAYAK	2026-03-18	14-NOT PROPERLY INDEXED.
36	D-CONTC/9809/2026	ADV.	2026-03-18	IN AFFIDAVIT THE DEPONENT NOT AUTHORIZE BY OTHER PETITIONERS FOR SWEARING.
37	D-WA/9612/2026	ASOK MOHANTY, (SR.ADV.)	2026-03-18	1.Court Fee Rs-12/- not paid. i) Detail address of Respondent no.1 2 4 6 and 7 not furnished. ii) Reference certificate not furnished. iii) Para no. I repeat in appeal memo. iv) para no. D repeat in grounds. v) wp (c) no. wrongly mention in being aggrieved. vi) Advocate for the appellant not signed in prayer. vii) Legible copy of page no. 79 to 84 86 to 95 111 to 113 154 to 167 169 178 to 237 239 to 302 395 to 398 are to be filed.viii) Date chart not filed

38	D-CRLMP/7701/2026	RAKESH KUMAR SARANGI	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Nomenclature not correctly furnished Sl. no.3 in Index.
39	D-ABLAPL/7916/2026	JITENDRA SAMANTARAY	2026-03-18	1. Page No. 14 is not legible properly
40	D-BLAPL/8161/2026	ARUNA NAYAK	2026-03-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
41	D-ABLAPL/7963/2026	JAGABANDHU SAHU	2026-03-18	Page nos. 42 42 and 44 not correctly marked in file
42	D-WA/10896/2026	AISHWARYA DASH,A.S.C	2026-03-18	District of Appellant no. 2 not furnished
43	D-CMP/9615/2026	SUDHANSU SEKHAR JENA	2026-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Sl. No of the O.Ps be corrected in the Petition.
44	D-ABLAPL/8128/2026	PRASHANTA KUMAR NAYAK	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Date Chart not page marked.
45	D-CRLREV/7813/2026	PRADIPTA KISHORE BHUYAN	2026-03-18	1. Good ground not furnished.
46	D-CRLMC/8127/2026	BISWAJIT NAYAK	2026-03-18	30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.
47	D-BLAPL/3828/2026	UMESH CHANDRA MOHANTY	2026-03-18	S.T. case No. not mentioned in cause title.
48	D-CONTC/10242/2026	ADV.	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per judge. op.no.1 not made party.
49	D-WP(C)/11580/2026	JANAKI KANTA MAHAPATRA	2026-03-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
50	D-MSA/3763/2026	S.S.RAO, SR.ADV.	2026-03-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after filing the C.Copy under Annex-1 for computing the period of limitation.
51	D-WP(C)/11745/2026	ALOK KUMAR PANDA	2026-03-18	14-NOT PROPERLY INDEXED.
52	D-RSA/3797/2026	RAJAT KUMAR PANAD	2026-03-18	1.Period of Delay 12 days.I.A for condonation of delay not filed.
53	D-CONTC/10013/2026	ADV.	2026-03-18	1. Not properly Indexed. 2. Reference certified not furnished
54	D-ABLAPL/7888/2026	PRASANT KUMAR BARIK	2026-03-18	30-OTHER DEFECT (IF ANY) Code No.Not furnished in the Petition. Page No. 12 and 13 Not Legible.
55	D-CONTC/10240/2026	ADV.	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Age of the deponent not tally with C.T.
56	D- CONTC/11466/2026	HIMANSHU SEKHAR MISHRA	2026-03- 18	30-OTHER DEFECT (IF ANY) 1 Index not page mark.
57	D-WP(C)/11146/2026	PRASANTA KUMAR SATAPATHY	2026-03- 18	14-NOT PROPERLY INDEXED.
58	D-BLAPL/7859/2026	GYANEDRA MALLICK	2026-03- 18	Name of the victim be deleted from synopsis and Paragraph No.03
59	D- CONTC/10248/2026	ADV.	2026-03- 18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per judgement, op.no.1 not mentioned in the C.T
60	D- ABLAPL/8090/2026	ARPITA MOHAPATRA	2026-03- 18	Occupation not furnished in Affidavit
61	D-WP(C)/11502/2026	SAMEER KUMAR DAS	2026-03- 18	Nomenclature and year not mentioned in V>Nama
62	D- ABLAPL/7837/2026	SK. ZAFARULLA	2026-03- 18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
63	D- CONTC/10250/2026	ADV.	2026-03- 18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per judgement annex.1 not mentioned in the petition.
64	D- ABLAPL/7998/2026	BISWARANJAN DALAI	2026-03- 18	30-OTHER DEFECT (IF ANY) 1. Page marking of Ann.2 in Index not correct. 2. Ann.1 page 11 not legible.
65	D- ABLAPL/7885/2026	KUMAR KASHYAP	2026-03- 18	P.S.Case No not correctly furnished in Synopsis
66	D- ABLAPL/8000/2026	SATYAJIT MOHAPATRA (2)	2026-03- 18	30-OTHER DEFECT (IF ANY) 1. Name of Informant in Para 1 be redacted
67	D-CONTC/9894/2026	MD. GOLAM MADANI	2026-03- 18	1 IN AFFIDAVIT THE DEPONENT NOT AUTHORIZE BY OTHER PETITIONERS TO SWEAR 2. COPY OF IMPUGNED ORDER WITH CAUSE TITLE BE FILED THEN PUT UP FOR SR
68	D- ABLAPL/7787/2026	SUSIL KUMAR PATTNAIK	2026-03- 18	1.Petitioner No.1 has not been authorised by petitioner 2 to swear the Affidavit.
69	D- ABLAPL/8001/2026	AMARENDRA SAHOO	2026-03- 18	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the Address of Pet. in CT.
70	D- CONTC/11539/2026	SOUMYA MISHRA	2026-03- 18	1.Status of the petitioner not furnished .
71	D- ABLAPL/7839/2026	SK. ZAFARULLA	2026-03- 18	1. Page No.6 is not legible properly
72	D-CRP/11925/2026	ANUPAM RATH	2026-03- 18	1.D.C.Fee of Rs.39/- to be Paid. Put up for S.R after Payment of D.C.Fee for limitation

73	D-WA/11067/2026	PRABIR KUMAR PRADHAN	2026-03-18	Good ground not furnished, 2- Under taking for oriya annexure not furnished.
74	D-WA/9372/2026	SAGARIKA SAHOO	2026-03-18	i)wp(c) no wrongly mention in being aggrieved. ii) Neat copy of page no. 146 169 201 202 204 205 222 223 268 270 to 272 274 276 to 381 383 to 475 485 to 492 496 512 to 526 are to be filed.iii) Serial no not correctly furnished in I.A.
75	D-ABLAPL/8113/2026	SANJIB KUMAR BHANJADEO	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 17 not legible.
76	D-RSA/9499/2026	AMIT PRASAD BOSE	2026-03-18	1. Cause Title Not in order.R-2(a) of the L.A.Court not impleaded as Party.
77	D-WP(C)/10634/2026	KUNAL KUMAR SWAIN	2026-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Name of father of the petitioner no.5 not furnished in the cause title
78	D-ABLAPL/7973/2026	ANIRUDHA DAS	2026-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title
79	D-ABLAPL/8125/2026	AJAYA KUMAR MOHARANA	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) OHCBA welfare Fund Rs.50 not paid
80	D-ABLAPL/7957/2026	ASUTOSH TRIPATHY	2026-03-18	L.A.A. fee of Rs. 10/- not paid
81	D-ABLAPL/8112/2026	SANJIB KUMAR BHANJADEO	2026-03-18	30-OTHER DEFECT (IF ANY) Relation of Deponent in Sl.3 of Affidavit not correct.
82	D-WP(C)/10565/2026	MAHENDRA KUMAR SAHOO	2026-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
83	D-ABLAPL/8002/2026	BIGYAN KUMAR SHARMA	2026-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-WA/9621/2026	ASOK MOHANTY, (SR.ADV.)	2026-03-18	1. Court Fee Rs-12/- to be paid i) Date chart not filed. ii) Detail address of proforma opp. party no. 8 to 11 not furnished.iii) Reference certificate not furnished. iv) Legible copy of page no. 78 87 194 195 220 221 are to be filed
85	D-WP(C)/11792/2026	ARUN KUMAR PATRA	2026-03-18	W.P.(c) No.25230/2024 mentioned in the reference certificate appears to be wrong.Page nos. 12 and 13 not full fledged
86	D-WA/10691/2026	BISWAJIT MOHAPATRA	2026-03-18	Good ground not furnished.
87	D-WP(C)/9673/2026	SANDIPANI NAYAK	2026-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annex-3 not exhibited at page no.20.

88	D-WP(C)/10637/2026	KUNAL KUMAR SWAIN	2026-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
89	D-WP(C)/11576/2026	ABHISHEK SAHOO	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-WP(C)/10609/2026	ALOK KUMAR MOHAPATRA	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-WP(C)/11391/2026	KAMALAKANTA NAYAK	2026-03-18	30-OTHER DEFECT (IF ANY) 1 Date of order not tally in Para-15 as per index and annex-7 .
92	D-EXP/2664/2026	SANTOSH KUMAR MAHANTY	2026-03-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
93	D-WP(C)/10571/2026	MAHENDRA KUMAR SAHOO	2026-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
94	D-CONTC/11634/2026	ADV	2026-03-18	Page marking not tally with Index and cause title.Serial no-2 in the affidavit not correctly mentioned.
95	D-BLAPL/7688/2026	SAYED MUZAFFAR ALLI	2026-03-18	1. Annexure 12 has not been mentioned in the petition. 2. V>Nama is not properly stamped.
96	D-WP(C)/11169/2026	AMIYA KUMAR MOHANTY	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-ABLAPL/8123/2026	GYANA RANJAN NAYAK	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Details of Informant in Para 1 be redacted. 2. Deponent not properly represented in Sl.1 of Affidavit. 3. Paragraph declaration not correct. Resubmit for SR after removal of defects
98	D-WP(C)/10606/2026	ALOK KUMAR MOHAPATRA	2026-03-18	Date of execution not furnished.
99	D-CONTC/10766/2026	ADV	2026-03-18	Arising out of W.P.(C) No. 27393 of 2019 mentioned in the date chart and in affidavit appears to be wrong.
100	D-WA/10757/2026	PRABIR KUMAR RAY,A.G.A	2026-03-18	i) Name of the district wrongly mention in appellant no. 3 to 5. ii) Address of the Honble the court wrongly furnished.
101	D-WP(C)/10665/2026	HALADHAR SETHY	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Date of gradation list under Annexure-3 does not tally with Index and para-4 of the petition.
102	D-WP(C)/10602/2026	RAMESH CHANDRA BEHERA	2026-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-ABLAPL/8009/2026	MOHENDRA DALAI	2026-03-18	30-OTHER DEFECT (IF ANY)

				1. Date of FIR in Date Chart not correct. 2. Page marking of Ann.2 in Index not correct.
104	D-CONTC/11017/2026	ADV.	2026-03-18	1. SL.4 of affidavit not correct.
105	D-WP(C)/11089/2026	JAGANNATH BHUYAN	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Date of order under Annexure-5 does not tally with Index and para-13 of the petition.
106	D-WP(C)/11872/2026	SIDHARTHA DAS	2026-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit
107	D-BLAPL/7800/2026	BISWAJIT SAHOO	2026-03-18	30-OTHER DEFECT (IF ANY) Page No. 14 not legible.
108	D-WP(C)/10997/2026	PRAFULLA KUMAR SAHU	2026-03-18	Court fee Rs.42.00 to be filed.
109	D-ARBP/11384/2026	BUDHA BINAYA	2026-03-18	Court Fee of Rs. 500/ not paid.
110	D-CRLA/7713/2026	DEVASHIS PANDA	2026-03-18	1. Period of Delay 16 days delay. I.A. not filed. 2. Victim executing v.nama be kept in cover.
111	D-ABLAPL/8006/2026	AMIT SUJAT BISWAL	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the address of Pet. in CT.
112	D-CRLA/7480/2026	JUGALA KISHORE PANDA	2026-03-18	As per judgement vide annex.1 T.R. no not furnished in being aggrieved.
113	D-CRLA/8147/2026	SANJAY KUMAR DAS	2026-03-18	Put up for S.R. after filing of consolidated appeal memo
114	D-WP(C)/10982/2026	KRISHNA CHANDRA SAHU	2026-03-18	Page 18 not neat.
115	D-WP(C)/11260/2026	SUBHASREE MOHANTY	2026-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not proper.
116	D-ABLAPL/8118/2026	GOURAV DASH	2026-03-18	30-OTHER DEFECT (IF ANY) 1. Items in Index not properly Serial numbered.
117	D-BLAPL/7773/2026	NIRANJAN LENKA	2026-03-18	30-OTHER DEFECT (IF ANY) Wrongly mentioned Annexure-2 instead of Annexure-3 at page-18.
118	D-WP(C)/11193/2026	RAMANI RANJAN MOHANTY	2026-03-18	Op. nos. 2 and 3 are not properly furnished.
119	D-ABLAPL/7899/2026	SANGRAM KESHARI ROUT	2026-03-18	1. V.nama is not properly stamped.
120	D-BLAPL/7815/2026	SANJUKTA MUNDA	2026-03-18	30-OTHER DEFECT (IF ANY) 4 names of Advocate mentioned in V.nama. But, only 3 Advocate signed.
121	D-WP(C)/11424/2026		2026-03-18	Page no.11 not correctly filed.
122	D-WP(C)/10927/2026	BANSHIDHAR SATAPATHY	2026-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page 45 not neat
123	D-CONTC/9465/2026	ADV.	2026-03-18	14-NOT PROPERLY INDEXED.
124	D-BLAPL/7693/2026	SWARUP KUMAR PATNAIK	2026-03-18	1. Page Nos. 13 and 14 are not legible properly. 2. Occupation of the deponent has not been mentioned in the Affidavit. 3.The name of the petitioner mentioned in cause title does not tally with that of rejection order.
125	D-WP(C)/10556/2026	MAHENDRA KUMAR SAHOO	2026-03-18	Page no. 13 not neat
126	D-CRLREV/5694/2026	RUCHI RAJGARHIA	2026-03-18	1 Good ground certificate not furnished
127	D-CRLREV/5938/2026	DEBI PRASAD PATNAIK	2026-03-18	1.Title of petitioner-1 not correctly mentioned. 2 .Honorable C.J. not mentioned in Petition
128	D-BLAPL/7784/2026	SIDDHARTH GOUTAM DAS	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY)  Pending Lower Court Case No.and Court name not properly mentioned in petition.
129	D-CRLREV/6890/2026	BHARAT BHUSAN ROUTRAY	2026-03-18	1. Date of order not correctly furnished in petition as per Annex-2 . Petition not correctly page marked in index.
130	D-WP(C)/9864/2026	NARESH CHANDRA JENA	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-CONTC/11552/2026	ADV.	2026-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
132	D-WA/11778/2026	RAKESH BEHERA	2026-03-18	Status of the parties not furnished
133	D-CRLMC/7716/2026	NITYANANDA MOHAPATRA	2026-03-18	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Year of order under Annexure-3 does not tally with cause title.2. Year of Spl.G.R.Case No. under Annexure-2 does not tally with Date chart and petition.Put up for further S.R.
134	D-ABLAPL/8048/2026	MANAS KUMAR CHAND	2026-03-18	30-OTHER DEFECT (IF ANY)  In Para No. 6 Petitioner submit that He is a Govt.Servant but He submit his occupation

				Business in Affidavit.In Declaration Para No. Not Correctly furnished.
135	D-CRLMC/7842/2026	RAKESH KUMAR SARANGI	2026-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in declaration.2. Year of Spl.G.R.Case No. under Annexure-3 does not tally with prayer of the petition.
136	D-WP(C)/11166/2026	AMIYA KUMAR MOHANTY	2026-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-RVWPET/11411/2026	PRASANNA KUMAR RATH	2026-03-18	i) Valuation of appeal and court fee to be furnished in RVWPET. II) Put up for SR after filing of c. copy of impugned order and removal of defect.
138	D-CRLMC/7980/2026	ABHISHEK DASH	2026-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Details of the petitioner not furnished in the cause title.2. Affidavit not furnished in the I.A.3. Page no.6 not filed in the I.A.4. Page nos.279 289 485 486 487 504 and 505 not neat and legible.5. Page nos.285 and 286 not marked on the file.
139	D-ABLAPL/7953/2026	RAMESH CHANDRA ROUT	2026-03-18	Receipt Showing Serv.copy To Vigilance not Filed.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 18-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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